

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

RAJYA SABHA
UNSTARRED QUESTION NO. 990

TO BE ANSWERED ON MARCH 09, 2017

**HOUSES CONSTRUCTED UNDER PMAY IN ANDHRA PRADESH AND
TELANGANA**

No. 990 SHRI V. VIJAYASAI REDDY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of houses constructed under Pradhan Mantri Awas Yojana (PMAY) since beginning of the Mission in June, 2015 in Andhra Pradesh and Telangana, district-wise;
- (b) the details of target set by the Ministry for 2015 and 2016;
- (c) whether any Memorandum of Agreement (MoA) is entered into between the Ministry and the State Governments of Andhra Pradesh and Telangana under PMAY; and
- (d) if so, details of MoA and the status of its implementation?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY
ALLEVIATION
(RAO INDERJIT SINGH)**

(a) : District-wise details of houses constructed under Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} including those of the subsumed projects of Rajiv Awas Yojana (RAY) in Andhra Pradesh and Telangana since beginning of the Mission in June, 2015, is Annexed.

(b): No State-specific year-wise target for construction of houses under PMAY(U) has been fixed. The States has to complete demand survey for assessing actual demand of houses and to submit project proposals as per their demand assessment. The construction of houses is to be completed within the Mission period i.e. by the year 2022, as per time schedule mentioned in the project proposals.

(c) & (d): Yes, Sir. A Memorandum of Agreement has been entered into between the Ministry and the State Governments of Andhra Pradesh and Telangana under PMAY(U) Mission whereby the States have agreed to participate in the Mission to meet the housing requirement of the slum dwellers and other urban poor of the State by the year 2022 alongwith the mandatory reforms to be undertaken as provided in the Mission guidelines to ease administrative and regulatory bottlenecks.

The State Government of Andhra Pradesh has so far approved 112 projects for construction of 1,95,022 houses in EWS category and also achieved 5 reforms out of 6 reforms as required under the Mission.

The State Government of Telangana has so far approved 145 projects for construction of 82,023 houses in EWS category and also achieved 1 reform out of 6 reforms as required under the Mission.

**District wise details of houses constructed in Andhra Pradesh and
Telangana under PMAY(Urban) including those of subsumed
projects of RAY since beginning of the mission**

State	District	Construction of houses completed out of total approved houses
Andhra Pradesh	Ananthapur	30
Andhra Pradesh	Chittoor	24
Andhra Pradesh	East Godavari	17
Andhra Pradesh	Guntur	51
Andhra Pradesh	Krishna	56
Andhra Pradesh	Kurnool	19
Andhra Pradesh	Nellore	38
Andhra Pradesh	Prakasam	6
Andhra Pradesh	Srikakulam	202
Andhra Pradesh	Visakhapatnam	1,087
Andhra Pradesh	Vizianagaram	51
Andhra Pradesh	West Godavari	5
Andhra Pradesh	YSR KADAPA	10
	Total in all districts	1,596
Telangana	Adilabad	18
Telangana	Hyderabad	54
Telangana	Karimnagar	41
Telangana	Khammam	17
Telangana	Mahabubnagar	179
Telangana	Medak	11
Telangana	Nalgonda	24
Telangana	Nizamabad	5
Telangana	Rangareddy	103
Telangana	Warangal	26
	Total in all districts	478